



Government of Jammu & Kashmir  
Department of Forest, Environment & Ecology,  
Civil Secretariat, Jammu/Srinagar.  
[www.jkforestadm.nic.in](http://www.jkforestadm.nic.in)

**Notification,**

**Srinagar, the 12<sup>th</sup> September, 2019**

SRO 531 .- In exercise of the powers conferred by sub-section (3) of section 7 of the Jammu and Kashmir Non-Biodegradable Material (Management, Handling & Disposal) Act, 2007, and in partial modification of notification SRO 231 of 2019 dated 26<sup>th</sup> of March, 2019, the Government after consultation with the Prescribed Authority, hereby direct that the cups of any size made of non-biodegradable material used for industrial packing by dairy and other units for packaging of curd and ice cream are exempted from the purview of said notification subject to the following conditions:-

- i. Buy back mechanism as Extended Producer Responsibility (EPR) as provided under Plastic Waste Management Rules, 2016 shall be strictly followed by the brand owner by having robust mechanism in place for the same.
- ii. Industries/brand owners can fix price for empty disposable cups of curd and ice cream as per its size for the buybacks so that it is not littered.

By order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Manoj Kumar Dwivedi)IAS,**  
**Commissioner/Secretary to Government,**  
**Forest, Environment & Ecology Department.**

NO:- FST/PCB/22/2017

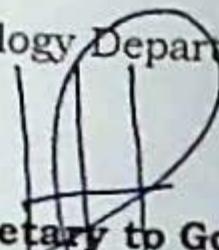
Dated. 12.09.2019.

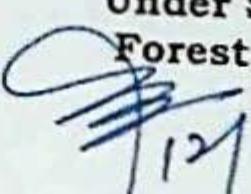
Copy to the:-

1. Financial Commissioner \_\_\_\_\_
2. Principal Secretary to Government \_\_\_\_\_
3. Commissioner/Secretary to the Government \_\_\_\_\_
4. Pr. Chief Conservator of Forests, J&K Srinagar.
5. Secretary to the Government \_\_\_\_\_
6. Divisional Commissioner, Kashmir/Jammu.
7. Chairman, State Pollution Control Board.
8. All Head of Departments of Forest, Ecology & Environment Deptt.
9. Director, Industries & Commerce Department, Kashmir/Jammu.
10. All Deputy Commissioner \_\_\_\_\_
11. Vice Chairman, Srinagar/Jammu Development Authority.
12. Commissioner Srinagar/Jammu Municipal Corporation.

P.T.O

13. Vice Chairman, Lakes and Waterways Development Authority.
14. Director, Information Department, J&K.
15. Director Archives, Archaeology & Museums, J&K
16. General Manager, Government Press, Srinagar for publication of the SRO in the next Government Gazettee.
17. OSD to Hon'ble Advisor(K) for information of Hon'ble Advisor.
18. Principal Private Secretary to Chief Secretary, J&K.
19. Private Secretary to Principal Secretary to the Hon'ble Governor.
20. Private Secretary to Commissioner/Secretary to Government Forest, Environment & Ecology Department for information of the Commissioner/Secretary.
21. Private Secretary to Special Secretary(Tech.), Department of Forest, Ecology and Environment.
22. I/C Website of Forest, Environment & Ecology Department.
23. Stock file.

  
**Under Secretary to Government,  
Forest, Environment & Ecology  
Department.**

  
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